

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3180  
ANSWERED ON:21.03.2007  
SETTING UP OF CENTRES FOR ORGAN TRANSPLANTATION  
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has proposed any changes in the curriculum and medical practice as reported in the Hindu dated January 29, 2007;
- (b) if so, the details in this regard;
- (c) whether the Government also proposed to set up four centres for organ transplant;
- (d) if so, the names of the cities where these centres are likely to be set up; and
- (e) the steps taken by the Government to simplify and make organ donation procedure transparent?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE(SMT. PANABAKA LAKSHMI)

(a) & (b) Medical Council of India (MCI) had made certain recommendations regarding amendment in Graduate Medical Regulation 1997 and Post Graduate Medical Education Regulation 2000. These have been returned to the MCI for re-examination.

(c) to (e) Health being State subject, it is for the State Government to provide health care services. However, AIIMS, New Delhi and PGI, Chandigarh are already carrying out organ transplantation. Efforts are on to initiate renal transplant facilities at the hospitals administered by the Central Government at Delhi i.e. Dr. Ram Manohar Lohia Hospital and Safdarjung Hospital. The Delhi High Court had constituted a Committee to review the Transplantation of Human Organ Act, 1994 and the rules framed thereunder. The Committee has made various recommendations for simplifying procedure and for promoting donation of human organs retrieval bank at four major cities have also been made to the Central Government. The Government has considered it necessary to go in for wider consultations with various stakeholders, including State Governments.